## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

: CP/74/2016

NAME OF THE APPLICANT

: PRODAPT INFRASTUCTURE HOLDINGS PVT LTD

UNDER SECTION

PETITION NUMBER

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

M/2. L. RAMPSOMY

Coursel for Peter tioner

anhy

GV. MOHAN CUMAR

## <u>ORDER</u>

Counsel for petitioner present. The matter is adjourned for hearing submissions in respect of the observations made by the Regional Director. Put up on 30.11.2017.

S Vijayaraghavan Member (Technical) -sel-

K Anantha Padmanabha Swamy Member (Judicial)

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